


NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/255/ (IB)/2017  
NAME OF THE PETITIONER(S) : T. RAVICHANDRAN  
NAME OF THE RESPONDENT(S) : VENTURA ENGINEERS INDIA PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1. D. PARIVENTRAN	REPRESENTATION BY WHOM	D. Pariventran
G. Jayaraman		

**ORDER**

Counsel for both the parties present. Counsel for the Applicant submitted that he has already sent notice to ISRO and in response one Mr. Unnikrishnan, Administrative Officer, contacted the Petitioner and asked for some details. The Petitioner prayed for time for final arguments. Put up on **13.02.2018 at 10.30 AM.**

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)